

HIGH COURT OF HIMACHAL PRADESH SHIMLA -171 001
No.HHC/Admn.2(21)/82-VI- **Dated: 04.05.2023**

OFFICE ORDER

In exercise of the powers vested under Article 229 of the Constitution of India, read with Rule 4 of "The Himachal Pradesh High Court Officers and Members of the Staff (Recruitment, Promotion, Conditions of Service, Conduct & Appeal) (1st Amendment-2016) Rules, 2015", Hon'ble the Acting Chief Justice has been pleased to appoint the following candidates as Clerk/Proof Reader on Regular basis in the pay level- 3 (i.e. Rs. 20200-64000/-) of the Pay Matrix under HPCS (RP) Rules, 2022, plus usual allowances, with immediate effect:

Sl. No.	Roll No.	Name and address of appointee(s)	Category
1.	109543	Shri Vimal Verma, S/o. Shri Balbir Singh Verma, R/o. Village Khanalag, P.O. Manjhu, Teshil Arki, Solan, H.P. 173209	General
2.	107130	Ms. Dimple, D/o. Sh. Hem Raj, R/o. Sai Kunj, Upper Dudhli, P.O Bharari, Shimla, Hotel Satyam Regency, Dudhli, Shimla H.P.- 171001	General
3.	101916	Ms. Shailza Chaudhary, D/o. Shri Ranjit Singh, R/o. Ward No 2, Massal, Tehsil Nagrota Bagwan, District Kangra H.P.- 176047	General
4.	107572	Sh. Akshay Sharma, S/o. Shri Ramnath Sharma, R/o. Village Lakhahu, P.O. - Kakrot, Tehsil Bhoranj, District Hamirpur, H.P.- 176048	General
5.	103423	Ms. Suhansi Sood, D/o. Sh. Ajay Sood, R/o. 111, Ward No. 2, Inner Akhara Bazar, Tehsil and District Kullu, H.P.- 175101	General
6.	100295	Sh. Saurabh Sharma, S/o. Sh. Om Prakash, R/o. Village Gatol, P.O. Dabhla, Tehsil Ghumarwin, District Bilaspur, H.P.- 174021	General
7.	101825	Sh. Akshay Kumar, S/o. Sh. Deep Raj R/o. Village Ulehar, P.O. Dheera, Tehsil Dheera and District Kangra, H.P.- 176101	General
8.	100676	Sh. Ajay Singh, S/o. Sh. Gandhi Ram, R/o. Village Patta P.O. Simni, Tehsil Saluni, Distt Chamba, H.P.- 176308	General
9.	107852	Sh. Nitish Kumar Tomar, S/o. Sh. Nandan Kumar Tomar, R/o. Sunny Lodge, Kamlanagar, Bhatta Kuffer Village Gahan Sanjauli, Sanjauli Shimla H.P.- 171006	General

10.	102648	Sh. Sourav Sood, S/o. Sh. Ashok Kumar Sood, R/o Village Bohan, Jawalamukhi, Ward No.4 Tehsil Jawalamukhi, District Kangra, H.P.- 176031	General
11.	101790	Ms. Madhavi Sharma, D/o. Sh. Yashpal Sharma, R/o. 66, Averi, Tehsil Baijnath, District Kangra, H.P.- 176081	General
12.	110459	Sh. Rohan Jamwal, S/o. Sh. Pradeep Jamwal, R/o. 12/154, New Birla Line, Kamla Nagar Delhi Kamla Nagar, North Delhi, Delhi- 110007	General
13.	109350	Sh. Vikas Thakur, S/o. Sh. Sukh Darshan, R/o. Village Drabla, Tehsil Rajgarh, District Sirmaur, H.P.- 173101	EWS
14.	102133	Sh. Ankur, S/o. Sh. Suresh Kumar, R/o. Village Khas Narwana, P.O. Yol Cantt, Ward No.4 Garsed, Tehsil Dharamshala, District Kangra, H.P.- 176052	ST
15.	109146	Sh. Bhupender Kumar Sharma S/o. Sh. Tek Ram Sharma R/o. Village Dhandri, Tehsil Kasauli, District Solan, H.P.- 173225	SC
16.	100392	Sh. Anurag Kashyap, S/o. Sh. Amar Nath, R/o. Village Kotlu, P.O. Hatwar, Sub Teh. Bharari, Tehsil Ghumarwin, District Bilaspur, H.P.- 174028	SC
17.	110367	Ms. Diksha Kharyal, D/o. Shri Anil Kumar, R/o. V.P.O Khundian, Jwalaji, Tehsil Khundian and District Kangra, H.P.- 176030	SC
18.	107214	Sh. Sugam Thakur, S/o. Sh. Jitender Thakur, R/o. Village Kiari, P.O Tara Devi, Tehsil and District Shimla, H.P.- 171010	EWS

If the offer of appointment is acceptable to the candidate(s), then he/she should report within 15 days from the date of its receipt, failing which the offer of appointment shall stand automatically cancelled.

TERMS & CONDITIONS OF APPOINTMENT ARE AS UNDER:

1. Appointees shall furnish the following Certificates:

- (i) Joining will be taken after furnishing the Medical Fitness Certificate from the Medical Authority to whom reference will be made by the Registry;
- ii) Attested copies of all the certificates/ testimonials, in support of date of birth and educational qualifications etc. to be furnished at the time of joining. Original certificates are also required to be produced at the time of joining.
- iii) Two Certificates issued by two Gazetted Officers to the effect that he/she bears a good moral character;
- iv) A Certificate to the effect that he/she has not entered into bigamy (in case of married appointee(s) only);

2. Appointment is subject to verification of testimonials, character and antecedents of the appointee(s);
3. The appointee(s) will remain on probation for period of two years from the date of his/her appointment. However, their service/appointment is liable to be terminated at any time without any notice, if their work and conduct is not found satisfactory;
4. The appointee(s) will have to submit assets and liabilities return immediately on his/her joining on the post.
5. The inter-se-seniority of the above appointee(s) shall be determined as per Rules and instructions.
6. If any declaration given or information furnished by appointee(s) is proved to be false later on, he /she will liable to be removed from service or any such other action as may deem necessary will be taken against him/her.

The above appointments are made subject to outcome of Civil Writ Petition No. 1196 of 2023, titled as Abhimanyu Kirtaik Vs. State of H.P. and Ors.

BY ORDER

11997-12006 REGISTRAR GENERAL

Dated: 04.05.2023.

Endst.No.No.HHC/Admn.2(21)/82-VI-

Copy forwarded to:-

1. The Principal Private Secretary to Hon'ble the Chief Justice;
2. Accountant General (Audit), H.P., Shimla-171 003.
3. The Accountant General (A&E), H.P., Shimla-171 003.
4. The Secretaries/Private Secretaries/P.As to the Registrar General/ Registrar (Vigilance)/ Secretary (HPHCLSC)/ Registrar (Judicial & Protocol)/ Registrar (Rules & Judges Branch)/ District and Sessions Judge (Leave/Training Reserve)/ Registrar(Accounts)/ Registrar (Establishment)/ CPC;
5. All the Additional Registrars/ Deputy Registrars/Assistant Registrars/ Secretaries/ Court Masters;
6. All the Section Officers/ Private Secretaries/ Estate Officer/ Public Relation Officer/ Protocol Officer/ Chief Librarian;
7. The Section Officer (Accounts) with 5 spare copies;
8. The Section Officer (Computers) with the request to update the High Court website in terms of this Office Order;
9. The above named appointee(s) by name (Regd./A.D.);
10. Personal File of the above named appointee(s).

(Sr. No. 1, 4 to 8 and 10, High Court of Himachal Pradesh, Shimla-171 001.)

ADDITIONAL REGISTRAR (ESTT.)

[Signature]